

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00668/2019
Tuesday, this the 25th day of February 2020

CORAM:

Hon'ble Mr. Ashish Kalia, Judicial Member

1. Asha C
 W/o Sivakumar R, aged 33 years,
 Postman,
 Medical College Post Office,
 Trivandrum North Division,
 residing at
 Asha Nivas,
 Thrippadapuram,
 Kolluthur P.O.
 Thiruvananthapuram-695583
 Mob No.8921660090

.....**Applicant**

(By Advocate : Ms.Rekha Vasudevan.)

V e r s u s

1. Union of India, represented by the Secretary to Government of India,
 Ministry of Communications & IT,
 Department of Posts,
 New Delhi-110 001.
2. The Chief Post Master General,
 Department of Posts,
 Kerala Circle,
 Thiruvananthapuram-695033
3. The Assistant Director(Mails) and Link office to Assistant Director(Rectt.)
 Office of the Chief Post Master General,
 Department of Posts,
 Kerala Circle,
 Thiruvananthapuram-695033
4. The Senior Superintendent of Post Offices,
 Trivandrum North Sub Division,
 Thiruvananthapuram-695036

..... **Respondents**

[By Advocate : Mr.C.Rajendran]

This application having been heard on 25.02.2020 the Tribunal on 25.02.2020

delivered the following:

O R D E R(ORAL)

Hon'ble Mr. Ashish Kalia, Judicial Member –

Substantial relief has been granted to the Applicant. Hence the Original Application is closed with liberty to the applicant to approach this court in case any residual relief still persists. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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Original Application No. 180/00668/2019
APPLICANT'S ANNEXURES

Annexure A1 - True copy of the Memo No.B3/Rectt/2015 dated 26.10.2015 issued by the 4th respondent.

Annexure A2 - True copy of the order dated 13.01.2016 in OA 180/708/2015 of this Honourable Tribunal.

Annexure A3 - True copy of the order dated 13.01.2016 in OA 180/841/2015 of this Honourable Tribunal.

Annexure A4 - True copy of the Order No.B3/Rectt/2015 dated 12.02.2016 issued by the 4th respondent.

Annexure A5 - True copy of the Gradation List of the Postman under the 4th respondent as on 01.07.2017.

Annexure A6 - True copy of the representation dated 08.07.2019 submitted by the applicant to the 2nd respondent.

Annexure A7 - True copy of the Notification No.Rectt./10-3/2019 dated 05.08.2019 issued by the 3rd respondent.

Annexure A8 - True copy of the representation dated 14.08.2019 submitted by the applicant to the 4th respondent.

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RESPONDENT'S ANNEXURES

Annexure R1 - True copy of the order of the Hon'ble CAT dated 31.10.2018 in OA 820/2015

Annexure R2 - True copy of the order the Honourable CAT dated 28.02.2019 in OA 29/2017 and connected cases.

Annexure R3 - True copy of the letter dated 03.02.2020 issued by the 4th respondent.
